

ITEM NO.6

Virtual Court 9

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22096/2019

JAHUR KHAN

Petitioner(s)

VERSUS

MANGAL & ORS.

Respondent(s)

(I.A. No. 42372 of 2020 (Application for condonation of delay in re-filing the SLP) is to be listed before the Hon'ble Court (In Chambers).

IA No. 42372/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 16-06-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s) Mr. Umang Shankar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As it has not been possible to connect with the
Petitioner, re-list on 18.06.2020.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR